

West Tripura Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019

Court-wise pendency of Cases as on 31.03.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	649	215	864
2	Sri B. Palit, ADJ., (Court No. 2), Agartala	271	192	463
3	Sri S. Sharma Roy, ADJ., (Court No. 3), Agartala	625	115	740
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	493	111	604
5	Sri Sanjoy Bhattacharjee, ADJ., (Court No. 5), Agartala	154	170	324
6	Sri S. B. Datta, Judge, Family Court, Agartala	366	193	559
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	360	268	628
8	Sri Debashish Kar, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	333	26	359
9	Sri Motom Debbarma, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	396	28	424
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	105	421	526
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	140	1147	1287
12	Sri Shaurav Saha, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	151	469	620
13	Smti Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	85	438	523
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	30	0	30
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	27	402	429
17	Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	20	554	574
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	23	886	909
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	29	496	525
Total		4257	6131	10388

Station-wise pendency of Cases as on 31.03.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3531	5670	9201
Total		3531	5670	9201
2	Family Court	366	193	559
3	Addl. Judge, Family Court, Agartala	360	268	628
Grand Total		4257	6131	10388

Gomati Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019				
Court-wise pendency of Cases as on 31.03.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	218	93	311
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	205	126	331
3	Smti Sankari Das, Judge, Family Court, Udaipur	103	174	277
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	134	13	147
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	28	171	199
6	Smti Tanusree Debnath, CJ (Jr. Div)-cum- JM. First Class, Udaipur	20	144	164
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	3	78	81
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	6	66	72
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	18	239	257
Total		735	1104	1839
Station-wise pendency of Cases as on 31.03.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	614	691	1305
2	Amarpur	18	239	257
Total		632	930	1562
3	Family Court	103	174	277
Grand Total		735	1104	1839

South Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019

Court- wise pendency of Cases as on 31.03.2019

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Debnath, District and Sessions Judge, Belonia	629	243	872
2	Smti Aprarjita Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	25	19	44
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div), Belonia	19	726	745
4	Smti Hena Begam, CJ (Jr. Div)-cum-JM First Class, Belonia	138	1386	1524
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Smti Hena Begam, CJ (Jr. Div)-cum-JM First Class, Belonia	71	689	760
6	Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom,	4	60	64
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	80	97
Total		903	3203	4106

Station-wise pendency of Cases as on 31.03.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	882	3063	3945
2	Sabroom	21	140	161
Grand Total		903	3203	4106

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019				
Court- wise pendency of Cases as on 31.03.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Kailashahar	119	102	221
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	26	65	91
3	Sri Udit Choudhury, Judge, Family Court, Kailashahar	71	76	147
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	81	4	85
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	55	422	477
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	109	353	462
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	60	356	416
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remians with Sri P. P. Paul , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		521	1378	1899
Station-wise pendency of Cases as on 31.03.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	450	1302	1752
Total		450	1302	1752
2	Family Court	71	76	147
Grand Total		521	1378	1899

North Tripura Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019****Court-wise pendency of Cases as on 31.03.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Dharmanagar	290	174	464
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	123	10	133
3	Sri Gobinda Das, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	105	544	649
4	Smti Lopamudra Dasgupta, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	177	532	709
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	317	385
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey , CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	324	325
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	111	117
Total		770	2012	2782

Station-wise pendency of Cases as on 31.03.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	763	1577	2340
2	Kanchanpur	7	435	442
Grand Total		770	2012	2782

Sepahijala Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019				
Court- wise pendency of Cases as on 31.03.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Vishwajeet Pandey, District & Sessions Judge, Sonamura	214	146	360
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	137	425	562
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	57	349	406
4	Smti Yashvi Taneja, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	43	240	283
5	ADJ., Bishalgarh (Sri S. Sharma Roy holding Camp Court at Bishalgarh for 2 weeks in a month alternatively in addition to his Court at Agartala)	286	218	504
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	1234	1247
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	897	938
Total		791	3509	4300
Station-wise pendency of Cases as on 31.03.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	451	1160	1611
2	Bishalgarh	340	2349	2689
Grand Total		791	3509	4300

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019				
Court- wise pendency of Cases as on 31.03.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Khowai	147	339	486
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	49	1155	1204
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	38	464	502
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	26	207	233
Total		260	2165	2425
Station-wise pendency of Cases as on 31.03.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	260	2165	2425
Total		260	2165	2425

Dhalai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2019****Court- wise pendency of Cases as on 31.03.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	66	376	442
2	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	47	165	212
3	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	13	55	68
4	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	56	149	205
5	Sri Subhadeep Saha, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	180	184
6	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	21	186	207
7	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	1907	1919
8	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	25	25
Total		219	3043	3262

Station-wise pendency of Cases as on 31.03.2019

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	126	596	722
2	Kamalpur	81	515	596
3	Longtharai Valley	12	1907	1919
4	Gandacherra	0	25	25
Total		219	3043	3262

District-wise pendency of cases as on 31.03.2019

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4257	6131	10388
2	Gomati Judicial District, Udaipur	735	1104	1839
3	South Tripura Judicial District, Belonia	903	3203	4106
4	Unakoti Judicial District, Kailashahar	521	1378	1899
5	North Tripura Judicial District, Dharmanagar	770	2012	2782
6	Sepahijala Judicial District, Sonamura	791	3509	4300
7	Khowai Judicial District, Khowai	260	2165	2425
8	Dhalai Judicial District	219	3043	3262
Total		8456	22545	31001